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title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid. Shri Bhandaru Dattatreya

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to lay on the Table a copy of the Apprenticeship (Fourth Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 910(E) in Gazette of India dated 23rd December, 2014 under sub-section (3) of Section 37 of the Apprentices Act, 1961.

[Placed in Library, See No. LT 1918/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Madam, I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2013-2014.
 - (ii) Annual Report of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1919/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2012-2013.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1920/16/15]